

..... Date of order : 29th July, 1999.

ORIGINAL APPLICATION NO. 202/1999

Mehboob Khan S/o Shri Asgar Khan By caste Muslim Sipahi, Sipahiyan Ka Mohalla, Merta City, Presently posted as Sub Post Master, Town Office, City Post Office, Merta City.

.....APPLICANT  
VERSUS

1. Union of India through Secretary, Ministry of Post, Department of Post, Dak Bhawan, New Delhi.
2. Post Master General, Rajasthan (West), Region Jodhpur, Department of Post, Jodhpur.
3. Superintendent of Post Offices, Nagaur Division, Nagaur.

.....RESPONDENTS

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CORAM :

HON'BLE A.K.MISRA, JUDICIAL MEMBER

HON'BLE GOPAL SINGH, ADMINISTRATIVE MEMBER

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Mr. P.R.Choudhary, appears on behalf of the Applicant.

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ORDER

(PER MR. A.K.MISRA)  
JUDICIAL MEMBER

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Heard the learned counsel for the applicant and considered the Original Application.

2. It appears that the applicant has been transferred to his new place of posting on administrative ground. Transfer is a necessary event in the service career of a Government servant. No malafides have been alleged against the respondents. Consequently, we do not find any force in the Original Application. The same is, therefore, dismissed in limine.

*Copy of*  
(GOPAL SINGH)  
Administrative Member

21/7/99  
(A.K.MISRA)  
Judicial Member